## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.218/2016 RT NO.128/Chd/Hry/2017

In the matter of:

Scheme of Reduction of Capital of:

Carrierbuilder.Com India Private Ltd.

... Petitioner Company.

Application under Sections 100 to 104 of the Companies Act, 1956.

Present: None.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. Let notice of the Petition be issued by Speed Post to the counsel for petitioner for 16.05.2017 for further hearing.

(Justice R.P. Nagrath) Member(Judicial)

Sd1-

April 19, 2017